COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 111 OF 2017 & IA NO. 450 OF 2018

Dated: 31st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Warora Energy Limited Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukerjee Mr. Yashaswi Kant Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Rimali Batra

Ms. Tamanna Goyal for R-2

Mr. Anand K. Ganesan Mr. Ashwin Ramanathan Ms. Neha Garg for R-3

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Mr. Pulkit Agarwal for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>12th & 16th July 2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member